

THE HIGH COURT OF MEGHALAYA

AT SHILLONG

HCM.II/63/2018/COMP/1720

Dated, Shillong 19th Arp, 2018

CORRIGENDUM

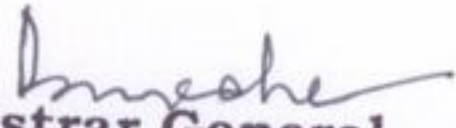
In inviting reference to the tender notice No. HCM II/63/2018/COMP/1350 dated 28.03.2018 the following modifications are made in respect of the Technical Specifications in the tender document.

Annexure II - TECHNICAL SPECIFICATIONS

Item 1: 5 KVA DG Set for Network Room

5 KVA DG Set			Compliance Yes/No/ Higher
Specifications			
Prime Rating at rated rpm (as per ISO8528)	kVA	5	
	kW	4	
Frequency	Hz	50	
Power factor	lagging	0.8	
ALL THE ABOVE SPECIFICATIONS SHOULD BE READ AS EQUIVALENT OR BETTER.			

** All other Terms & Conditions of the above referred Tender shall remain unchanged.


Registrar General
High Court of Meghalaya.